

S U P R E M E C O U R T O F  
RECORD OF PROCEEDINGS

I N D I A

Transfer Petition (C) No(s).877-881/2015

PRINCIPAL DIRECTOR OF AUDIT (CENTRAL)  
AND ORS. ETC. ETC.

Petition

er(s)

VERSUS

M/S. GOLFLINKS SOFTWARE PARK PVT. LTD. ETC. ETC. Respondent(s)  
(With appln.(s) for ex-parte stay and office report)

Date : 31/08/2015 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE  
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Petitioner(s)

Mr. N.K. Kaul, ASG  
Ms. Vimla Sinha, Adv.  
Mr. Bhuvan Mishra, Adv.'  
for Mr. D.S. Mahra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice by speed post.

Tag with TP(C)Nos.257-266 of 2014.

Until further orders, there shall be stay of further

proceedings in (i) Writ Petition No.4600/2014 (M/

s.

Golflinks Software Park Pvt. Ltd. vs. Union of India &

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Ors.); (ii) Writ Petition No.4601/2014 (M/s. Manya

Promoters Pvt. Ltd. vs. Union of India & Ors.) and (iii)

Writ Petition No.6160/2014 (M/s. Brigade Enterprise

s

Signature Not Verified

Ltd., Bangalore vs. Union of India & Ors.) pending before

Digitally signed by

Sarita Purohit

Date: 2015.09.02

11:35:58 IST

Reason:

the High Court of Karnataka at Bangalore and (a) Special

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Civil Application Nos.14928/2014 (M/s. Sadbh

Engineering Ltd. vs. Union of India & Anr., (b)

18173/2014 (M/s. Dev Information Technology Pvt. Ltd. vs.

Union of India & Ors.) pending before the High Court of

Gujarat at Ahmedabad

(Sarita Purohit)  
Court Master

(Sneh Bala Mehra)  
Assistant Registrar